

**BEFORE THE NATIONAL GREEN TRIBUNAL AT CHENNAI
MEMORANDUM OF APPLICATION
u/s 18(1) r/w sec 14 & 15 of NGT Act, 2010.**

Original Application No. 102 of 2021

BETWEEN:

S.Kumaradasan,
Vice-President Velachery Eri Pathukappu Iyakkam,
No. 12/40, A.L.Mudaliyar 1st Street, Nehru Nagar,
Velachery, Chennai - 600 042.
Ph. No. 9444158660
E-mail Id: karlmarx.adv@gmail.com

... Applicant

AND

1. The Government of Tamil Nadu,
Represented by its Chief Secretary
Govt. Secretariat, Fort St. George
Chennai - 600 009. Tamil Nadu,
India. Ph. No. 044-2566 5566
E-mail Id: cs@tn.gov.in
2. The Secretary to Govt. of Tamil Nadu,
Department of Public Works,
Govt. Secretariat, Fort St. George,
Chennai -600 009.
Ph. No. 044-2567 1622
E-mail Id: pwdsec@tn.gov.in
3. The Secretary to Govt. of Tamil Nadu,
Department of Municipal Administration and water supply
Govt. Secretariat, Fort St. George
Chennai -600 009.
Ph. No. 044-2567 0491
E-mail Id: mawssec@tn.gov.in
4. The Director of Environment,
Department of Environment,
Ground Floor, Panagal Building,
No.1, Jeenis Road, Chennai - 600 015.
Ph. No. 044-2433 6421
E-mail Id: tndeo@tn.nic.in
5. The Chairman,
Tamil Nadu Pollution Control Board,
No. 76, Anna Salai, Guindy, Chennai 600 032.
Ph. No. 044-22353134-139
E-mail Id: tnpcb-chn@gov.in


AREA ENGINEER - XIII
C.M.W.S.S. Board
No. 42, 1st Main Road,
Indira Nagar, Adyar.
Chennai - 600 020.

6. The Greater Chennai Corporation,
Rep. by The Commissioner,
Ripon Buildings,
Park Town, Chennai - 600003.
Ph. No. 044-25381330
E-mail Id: commissioner@chennai corporation.gov.in
7. The Chennai Metropolitan Water Supply & Sewerage Board,
Rep. by its Managing Director,
No.75, Santhome High Road,
M.R.C. Nagar,
R.A.Puram, Chennai-02
Ph. No. 044-2845 9000
E-mail Id: md@cmwssb.in
8. The Tamilnadu Water Resources Organisation,
(Public Works Department),
Rep, by its Engineer-in-Chief and Chief Engineer 9General) PWD,
PWD Office compound, Chepauk, Chennai – 600 005,
Ph. No. 91-44-28410402
E-mail Id: eicwrdsn@gmail.com ...Respondents

**INDEPENDENT REPORT SUBMITTED BY THE 7TH RESPONDENT
(CMWSSB):**

I, R.Pugalenth, son of Thiru P.Rajavel (late), Hindu, aged about 56 years now working as Area Engineer-XIII of Chennai Metropolitan Water Supply and Sewerage Board, Chennai do hereby solemnly affirm and sincerely state as follows:

I am the Area Engineer-XIII in the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB), Chennai and 7th Respondent herein and well acquainted with the facts of the case from the connected files.

The Original Application no: 102 of 2021 (SZ) with Original Application no: 02 of 2020 (SZ) both the cases pertaining to improper maintenance of Velachery lake came up for hearing on 19th July 2021 before the NGT.

The O.A no: 102 of 2021 has been filed by the private individual alleging that Velachery lake is not being managed by the authorities by



AREA ENGINEER - XIII
C.M.W.S.S. Board
No. 42, 1st Main Road,
Indira Nagar, Adyar,
Chennai - 600 020.

doing regular maintenance work and dumping of untreated sewage is also happening in that area.

The tribunal allowed the above application and had appointed the joint committee to go in to the question and submit a report and posted the case on 21.06.2021.

On 21.06.2021, when the matter was taken up it was brought to the notice of tribunal that in respect of the same issue, this tribunal had registered a suo motu case as O.A no: 02/2020 and certain direction has been issued in that case also, hence the tribunal felt that both the cases will have to be taken together directed to post the case O.A no: 102/2021 along with O.A no: 02/2020 on 19.07.2021.

Earlier the Joint committee which was formed in O.A no: 02 of 2020 submitted the report and the tribunal passed orders on the joint committee report on 01.09.2020.

The tribunal pointed out that though certain measures as well as long term measures have been suggested to be carried out by each department, unfortunately no specific time line has been provided to implement the same. The State Government as well as the local bodies and other departments who are dealing with these issues have to address the issue in a serious manner while providing a remedial measures with shorter time lines so as to avoid the possible immediate danger of water being polluted. Hence the tribunal directed all the line departments to come with specific action plan with shorter and longer time lines within which issue can be resolved to protect the people from facing any health hazards and infection of other epidemic diseases like dengue, malaria etc.,


AREA ENGINEER - XIII
C.M.W.S.S. Board
No. 42, 1st Main Road,
Indira Nagar, Adyar,
Chennai - 600 030.

PROPOSAL BY CMWSSB

SEWAGE OUTFALL NO: 1 - Kakkan Nagar Main Road Near Kakkan Nagar Bridge through Storm Water Drain in Division 177, ZONE XIII:

The Storm water drain at this outfall point originates at Alandur and runs along City Link Road, NGO Colony Main road, Sastri Nagar Main road and Kakkan Nagar Main road and finally discharge into Velacherry lake. Hence it is proposed for intercepting and diversion of sewage into the Periyar Nagar sewage pumping station by providing a collection system from the point of outfall.

SEWAGE OUTFALL No: 2 - 100 feet Road, Near Gupta Bhavan through Storm Water Drain in Division 177, Zone XIII:

The Storm water drain at this outfall point originates at 100 feet road, Velachery near Pheonix mall and runs along on the western side of the 100 feet road. Hence it is proposed for intercepting and diversion of sewage into the Sector V Sewage pumping station by providing a collection system from the point of outfall.

SEWAGE OUTFALL No: 3 - Bhavani Nagar main Road through Storm Water Drain in Division 177, Zone XIII:

The Storm water drain at this outfall point originates at Alandur and runs along New street, Mosque colony 6th Street, Secretariat Colony 1st Main road, A.S.K Nagar Main road. Further, another Storm water drain originates from Vandikaran Street and runs along Nethaji road, Justice Ramakrishna Road and drains into Velachery lake at the same outfall point in Bhavani nagar. Hence it is proposed for intercepting and diversion of sewage into the Periyar Nagar Sewage pumping station by providing a collection system from the point of outfall.

SEWAGE OUTFALL No: 4 - Sastri nagar through Storm Water Drain in Division 177, Zone XIII:

The Storm water drain at this outfall point originates at Kakkan Nagar cross streets and Sastri Nagar streets finally discharged in to the Velachery lake at the above said outfall Hence it is proposed for



AREA ENGINEER - XIII
C.M.W.S.S. Board
No. 42, 1st Main Road,
Indira Nagar, Adyar,
Chennai - 600 020.

intercepting and diversion of sewage into the Periyar Nagar Sewage pumping station by providing a collection system from the point of outfall.

SEWAGE OUTFALL No: 5 - Raj Bhavan canal in Division 177, Zone XIII:

This Drain is the major natural catchment drain brings rain water from the Forest area of Guindy Park / Raj Bhavan area. While traversing through the urban area this drain is being polluted by the unchecked letting of Sewage from the adjacent residential colonies to the Velachery lake. It traverses residential colonies such as Nehru Nagar, Kannaki Street, Kambar street. Hence, in order to arrest the ingress of sewage into Velachery lake it is proposed to intercept and divert the sewage in to the Sector V Pumping station.

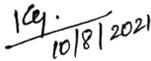
In order to arrest the sewage outfalls as mentioned at the five locations an estimate has been prepared. The cost of the estimate works out to Rs. 5.42 crores and the same has been included in Phase-I "Plugging of Sewage outfalls" work which is covering the mitigation proposals of sewage outfall across city and awaiting funds from the Government of Tamil nadu for carrying out the mitigation proposal. On receipt of the funds from the Government and after due tender process the work order will be issued to the lowest quoted bidder. The contractor will be given 2 years time from the date of handing over the site to complete all the Interception and Diversion works.



AREA ENGINEER - XIII
C.M.W.S.S. Board
No. 42, 1st Main Road,
Indira Nagar, Adyar,
Chennai - 600 020.

Solemnly affirmed at Chennai)(
on this 10th day of August, 2021)(
and signed his name in my)(
presence.)(
)

Before me


10/8/2021

K. GOPI,
Advocate E NO. 702/2006,
16 Law Chambers, High Court Buildings,
Ch - 104.
Advocate, Chennai

BEFORE THE NATIONAL GREEN TRIBUNAL
AT CHENNAI
MEMORANDUM OF APPLICATION
u/s 18(1) r/w sec 14 & 15 of NGT Act, 2010.

Original Application No. 102 of 2021

BETWEEN:

S.Kumaradasan,
Vice-President Velachery Eri
Pathukappu Iyakkam,
No. 12/40, A.L.Mudaliyar 1st
Street, Nehru Nagar,
Velachery, Chennai - 600 042.
Ph. No. 9444158660
E-mail Id:
karlmarx.adv@gmail.com
... Applicant

AND

The Government of Tamil Nadu,
Represented by its Chief
Secretary
Govt. Secretariat, Fort St. George
Chennai - 600 009.
Ph. No. 044-2566 5566
E-mail Id: cs@tn.gov.in&
7 others

INDEPENDENT REPORT
SUBMITTED BY THE 7th
RESPONDENT

Mr. G. JANAKIRAMAN
Counsel for 7th Respondent